

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:3068  
ANSWERED ON:30.08.2012  
OBJECTIONS OVER AIBP  
Bundela Shri Jeetendra Singh;Naik Shri Shripad Yesso

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether several States have raised their objection on the implementation of irrigation projects under the Accelerated Irrigation Benefit Programme (AIBP);
- (b) if so, the details thereof; and
- (c) the action taken by the Union Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) to (c) No Madam. However, performance of the Accelerated Irrigation Benefits Programme (AIBP) is reviewed by the Ministry of Water Resources from time to time with the respective State Governments in order to achieve further improvement in its implementation.

Shortcomings in the implementation of AIBP are generally addressed during monitoring visits by Central Water Commission (CWC) field offices. Various bottlenecks which affect the implementation of AIBP are brought to the notice of implementing agencies and others concerned. State Governments are supposed to submit action taken report resolving bottlenecks reported by CWC.